

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER -01

FRIDAY, NOVEMBER 08, 2024, AFTER DIVISION BENCH

HON'BLE THE ACTING CHIEF JUSTICE
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPLICATIONS UNDER THE ARBITRATION AND CONCILIATION ACT, 1996, TRANSFER APPLICATIONS (CIVIL & CRIMINAL), WRIT PETITION MISC. SINGLE UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA, CIVIL CONTEMPT PETITIONS UP TO THE YEAR 2021, WRIT PETITIONS SERVICE SINGLE UP TO THE YEAR 2016, WRIT PETITION (CRIMINAL) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA UP TO THE YEAR 2021, AND APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 UP TO THE YEAR 2021 - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	C447/16/2024	VINAY SINGH Versus ANITA	BHARAT TEWARI PULAK AGARWAL	
	WITH IA/1/2024 FOR STAY APPLICATION			
2	C24/96/2024	DEEPA TIWARI Versus GAURAV TIWARI	KARTIKEY MAULEKHI	
3	WPMS/2053/2024	USHA RANI RASTOGI Versus SUJATA RASTOGI	RAJAN KHANNA AMANJOT SINGH CHADHA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
4	WPMS/2528/2024	DEVRAJ SHARMA Versus SHUBHAM KUMAR	KAUSHAL SAH JAGATI YOGESH UPADHYAY	SIDDHARTHA SINGH D S NEGI
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
5	WPMS/2771/2024	POOJA SHARMA Versus SOMA DEVI AND ANOTHER	DIGVIJAY SINGH BISHT	
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR AMENDMENT			
6	WPMS/2855/2024	MONU GUPTA Versus NEKI RAM	BILAL AHMED	BIRENDRA SINGH ADHIKARI (FOR CAVEATOR)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	WPMS/2894/2024	MOHD AKIL Versus STATE OF UTTARAKHAND AND OTHERS	SACHIN KUMAR SHARMA	C.S.C.

	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
8	WPMS/2901/2024	MAHESH CHANDRA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	KAUSHAL PANDEY MEHBOOB RAHI B D PANDE	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
9	WPMS/2953/2024	POORAN SINGH JANGPANGI AND ANOTHER Versus LALITA BOHRA	PRADEEP HAIRIYA PARITOSH DALAKOTI	
	WITH IA/1/2024 FOR STAY APPLICATION			
10	WPMS/2995/2024	SHALENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	DEEP PRAKASH BHATT	ANJALI BHARGAVA C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
11	WPMS/3007/2024	UPMANYU CHAUHAN Versus DIVYA TOMAR	AAYUSH GAUR	
12	WPMS/3025/2024	NEELIMA TEWARI Versus NAVEEN CHANDRA TIWARI AND OTHERS	DIVYAMAN SINGH SEN UMESH K PAHWA B D PANDE	
	WITH IA/1/2024 FOR STAY APPLICATION			
13	WPMS/3028/2024	SUNIL KUMAR BAJAJ AND ANOTHER Versus JAGTAR SINGH AND OTHERS	OM PRAKASH ARORA DEEPAK BHATT	C.S.C. DAVESH BISHNOI
	WITH IA/1/2024 FOR STAY APPLICATION			
14	WPMS/3050/2024	DHANDEI YADAV AND OTHERS Versus YOGESH CHANDRA BELWAL AND ANOTHER	SIDDHARTHA SINGH D S NEGI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
15	WPMS/3051/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SUMIT SINGH AND OTHERS	BHARAT TEWARI PIYUSH GARG PULAK AGARWAL	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
16	WPMS/3053/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus	BHARAT TEWARI PIYUSH GARG PULAK	

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** JUST AFTER FRESH MATTERS ***

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|---|----------------|---|--|---|
| 17 | C482/204/2015 | OM PRAKASH
Versus
STATE OF UTTARAKHAND | GAURAV SINGH | G.A. |
| WITH
CLMA/1605/2015 FOR STAY APPLICATION | | | | |
| 18 | C482/355/2015 | TELLU AND OTHERS
Versus
HUKAM SINGH | GAURAV SINGH
MANISH ARORA | PANKAJ SEMWAL |
| 19 | C482/1565/2015 | DR. RATNA PANDEY
Versus
STATE OF UTTARAKHAND AND
ANOTHER | MANISH ARORA | G.A. |
| WITH
MCRC/158/2015 FOR RESTORATION APPLICATION | | | | |
| 20 | C482/1024/2016 | MANISH KUMAR SAINI
Versus
STATE OF UTTARAKHAND AND
ANOTHER | A.D.TRIPATHI
DIPESH DWIVEDI | VIKAS ANAND
G.A. |
| WITH
CRMA/1326/2016 FOR STAY APPLICATION | | | | |
| 21 | C482/1029/2016 | SUNIL NAUTIYAL
Versus
STATE OF UTTARAKHAND AND
ANOTHER | KURBAN ALI
SHAIENDRA
NAURIYAL
VIRENDRA
SINGH RAWAT | G.A. |
| 22 | C482/1070/2016 | SURENDRA BISHT
Versus
MRS. NEHA BISHT | BHUPESH
KANDPAL
ANCHIT
KHOKHER | |
| WITH
CRMA/1392/2016 FOR STAY APPLICATION | | | | |
| 23 | C482/1202/2016 | DEEPAK KUMAR
Versus
SMT. MAYA DEVI AND ANOTHER | YOGESH PANDEY
KISHORE RAI | DEVESH UPRETI |
| 24 | C482/1391/2016 | SMT. KAMLESH SETH
Versus
RIMMI ARORA | RAJ KUMAR
SINGH | BHAGWAT
MEHRA
SHALINI MEHRA |
| WITH
CRMA/1684/2016 FOR STAY APPLICATION | | | | |
| 25 | C482/900/2017 | SMT. RITU
Versus
STATE OF UTTARAKHAND AND
ANOTHER | VIRENDRA
SINGH RAWAT
SURESH KUMAR
MISHRA | PARITOSH
DALAKOTI
D C PANDEY
G.A |
| WITH
CRMA/1157/2017 FOR STAY APPLICATION | | | | |
| 26 | C482/1414/2017 | DINESH KUMAR | SHASHI KANT | BHARAT SINGH |

		Versus MUKESH TYAGI	SHANDILYA	
27	C482/25/2018	ATHAR ELAHI Versus SARVAT ALI	SIDDHARTHA SAH B.S.KATHAYAT	AHRAR BAIG
28	C482/285/2018	NARENDRA KUMAR KASHAYAP Versus SMT. BANTI RANI AND OTHERS	SUJEET KUMAR SHAH ABHISHEK VERMA	NALIN SAUN
	WITH IA/8513/2018 FOR URGENCY APPLICATION CRMA/11468/2018 FOR STAY VACATION APPLICATION			
29	C482/363/2020	DWARIKA NATH PRASAD Versus STATE OF UTTARAKHAND AND ANOTHER	PRABHA NAITHANI	G.A.
30	C482/376/2020	VIKAS NAUTIYAL Versus STATE OF UTTARAKHAND AND ANOTHER	D S MEHTA	G.A.
31	C24/78/2021	HIMANI DHAMI Versus HOSHIYAR SINGH DHAMI	DUSHYANT MAINALI	
32	C482/329/2021	SUJATA Versus STATE OF UTTARAKHAND AND ANOTHER	G C KANDPAL VINOD TIWARI CHANDRA PRAKASH ARYA	ASHISH AGGARWAL SHANKAR AGGARWAL G.A.
	WITH IA/1/2021 FOR MISCELLANEOUS APPLICATION			
33	WPCRL/1537/2021	NITIN GAUTAM AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ MIGLANI AKIB AHMED AAKIB AHMED PANKAJ MIGLANI	G.A. ANKUR SHARMA (FOR CAVEATOR)
	CONNECTED WITH			
33(1)	WPCRL/1660/2021	NIRMAL DASS Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ MIGLANI AAKIB AHMED	G.A. ANKUR SHARMA (FOR CAVEATOR)
	WITH IA/1/2021 FOR STAY APPLICATION			
34	WPCRL/1613/2021	JAGDISH SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN MISHRA	SHIV PANDEY G.A. KAILASH CHANDRA (FOR CAVEATOR)
	WITH IA/1/2021 FOR STAY APPLICATION IA/2/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
35	WPCRL/1620/2021	JASVEER SINGH ALIAS NISHU	PRABHA	G.A.

		Versus STATE OF UTTARAKHAND AND OTHERS	NAITHANI AVIDIT NOLIYAL	
	WITH IA/1/2021 FOR STAY APPLICATION			
36	WPCRL/1622/2021	HIMANSHU SINGH Versus STATE OF UTTARAKHAND AND OTHERS	MILIND RAJ S R S GILL	G.A.
	WITH IA/1/2021 FOR STAY APPLICATION			
37	WPCRL/1623/2021	PANKAJ KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SHASHI KANT SHANDILYA	G.A. SHUBHR RASTOGI (FOR CAVEATOR) D P MITTAL
	WITH IA/1/2021 FOR STAY APPLICATION			
38	WPCRL/1637/2021	DEVENDRA KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	RAJAT MITTAL	G.A.
	WITH IA/1/2021 FOR INTERIM RELIEF APPLICATION			
39	WPCRL/1649/2021	SURENDRA AND OTHERS Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA	G.A. PRAMOD BAILWAL BHARAT SINGH (FOR CAVEATOR)
	WITH IA/1/2021 FOR STAY APPLICATION			
40	WPCRL/1656/2021	RIJWAN ALI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	MEHBOOB RAHI ANKIT AGARWAL ABHISHEK VERMA	P C PETSHALI G.A.
	WITH IA/1/2021 FOR INTERIM RELIEF APPLICATION			
41	WPCRL/1658/2021	ALTAF AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	NAGESH AGGARWAL	G.A. RAJVEER SINGH
	WITH IA/1/2021 FOR STAY APPLICATION			
42	WPCRL/1663/2021	BIJENDRA KAPIL AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV SINGH	G.A. SHARIK KHURSHID
	WITH IA/1/2021 FOR STAY APPLICATION			
43	WPCRL/1664/2021	RIYAJUL Versus	GAURAV SINGH	BHUWAN BHATT G.A.

STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2021 FOR STAY APPLICATION

44	WPCRL/1668/2021	KESHAV KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV SINGH	G.A. MOHD SHARIQ
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WITH

IA/1/2021 FOR COMPOUNDING APPLICATION

IA/2/2021 FOR STAY APPLICATION

IA/3/2022 FOR URGENCY APPLICATION

45	WPCRL/1671/2021	ANURAG SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN MISHRA	TARUN LAKHERA G.A.
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WITH

IA/1/2021 FOR STAY APPLICATION

46	WPCRL/1691/2021	AJAY KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KUMAR SHARMA	G.A.
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WITH

IA/1/2021 FOR STAY APPLICATION

47	WPCRL/1694/2021	RESHMA Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KAPIL PIYUSH SAMMAL R S SAMMAL	G.A.
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WITH

IA/1/2021 FOR STAY APPLICATION

*** OLD MATTERS ***

48	WPMS/2048/2008	KALI RAM SINCE DECEASED AND OTHERS Versus BAKTHWAR AND OTHERS	ADITYA SINGH ADITYA SINGH, PRANAV SINGH,	TAPAN SINGH AVNEESH KUMAR ----
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PRANAV SINGH
INDU SHARMA ,
JAGDISH SINGH
BISHT

WITH

MCC/60/2019 FOR RESTORATION APPLICATION

CLMA/977/2019 FOR DELAY CONDONATION APPLICATION IN RESTORATION APPLICATION

IA/7892/2022 FOR SUBSTITUTION APPLICATION

IA/7893/2022 FOR SETTING ASIDE ABATEMENT APPLICATION

49	WPMS/570/2014	ZEENAT BEGUM AND OTHERS Versus ABRAR AHMED AND OTHERS	KULDEEP S. RAWAL SIDDHARTHA SINGH	SIDDHARTHA SAH RAMESH CHANDRA JOSHI AMISH TIWARI
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WITH

CLMA/12653/2015 FOR STAY VACATION APPLICATION

50	WPSS/1796/2015	KAMLA DEVI Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY AND OTHERS	D.C.S.RAWAT	DEEPA ARYA C.S.C.
* ADMISSION MATTERS (AFTER FRESH) *				
51	WPMS/2142/2012	SURESH CHANDRA Versus BALDEV LAL GAMBHIR	SARVESH AGARWAL SIDDHARTHA SAH NEERAJ GARG BHARAT TEWARI PULAK AGARWAL,	BHUPENDRA SINGH MAHAVIR S. TYAGI SANPREET SINGH D BARTHWAL
52	ARBAP/23/2017	M/S VKJ PROJECTS PRIVATE LIMITED Versus OM RAM EDUCATIONAL FOUNDATION AND ANOTHER	PIYUSH GARG	SIDDHARTH JAIN
WITH IA/1/2023 FOR MISCELLANEOUS APPLICATION IA/2/2024 FOR RECALL APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION				
53	ARBAP/43/2018	HAWK COMMANDOS PROTECTION GROUP PVT. LTD. Versus ELDER PHARMACEUTICALS LTD.	ADITYA SINGH PRAGYNAND TIWARI	
54	ARBAP/15/2023	PATANJALI AYURVED LIMITED HAVING ITS REGISTERED OFFICE Versus UNIVERSAL MARKETING PARTNERSHIP FIRM THROUGH ITS PARTNERS AND OTHERS	SANPREET SINGH AJMANI, BHAVYA PRATAP SINGH, SONAM GUPTA, SHOBHIT JAIN,	
WITH IA/1/2024 FOR PLACING ON RECORD				
55	ARBAP/59/2023	MS ALLIED PLUS INFRA AND OTHER PVT LTD Versus SUDHIR CHAWLA	SONIYA CHAWLA PIYUSH AGGARWAL	PIYUSH GARG GAGAN GUPTA ANURAG GUPTA
WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT CONNECTED WITH				
55(1)	ARBAP/58/2023	MS ALLIED PLUS INFRA AND OTHER PVT LTD Versus SUDHIR CHAWLA AND ANOTHER	PIYUSH AGGARWAL, SONIYA CHAWLA,	PIYUSH GARG GAGAN GUPTA VIKAS BAHUGUNA ANURAG GUPTA
WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION				

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

56	ARBAP/87/2023	DIVYA PHARMACY A BUSINESS UNDERTAKING OF DIVYA YOG MANDIR TRUST Versus AUM SANGHRALAYA SITUATED AND OTHERS	ASHUTOSH THAKRAL	KSHITIJ SAH D S NEGI SIDDHARTHA SINGH
57	ARBAP/88/2023	DIVYA PHARMACY A BUSINESS UNDERTAKING OF DIVYA YOG MANDIR TRUST Versus M/S SATVAA TRADE LINK AND ANOTHER	ASHUTOSH THAKRAL	
58	ARBAP/90/2023	DIVYA PHARMACY A BUSINESS UNDERTAKING OF DIVYA YOG MANDIR TRUST Versus KHEDUT DECOR PRIVATE LIMITED AND OTHERS	ASHUTOSH THAKRAL	
59	ARBAP/91/2023	DIVYA PHARMACY A BUSINESS UNDERTAKING OF DIVYA YOG MANDIR TRUST Versus M/S PITTIE DISTRIBUTORS INDIA AND OTHERS	ASHUTOSH THAKRAL	MEENAKSHI OGRA RISHI VOHRA SAMRAT S KANG SHILPA PANDE CHHAVI PANDE VINAY SINGH

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

60	ARBAP/1/2024	MS UTTARANCHAL TRANSPORT Versus MS PEPSICO INDIA HOLDING PRIVATE LIMITED AND ANOTHER	PRIYANSHU GAIROLA VIRENDRA RAWAT	VIKAS BAHUGUNA
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WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

61	ARBAP/7/2024	RAJENDRA MIMANI Versus POWER TRANSMISSION CORPORATION OF UTTARAKHAND LIMITED	SANJEEV SAHAY HARSHIT SANWAL	VINAY KUMAR
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WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

CONNECTED WITH

61(1)	ARBAP/34/2021	RAJENDRA MIMANI Versus POWER TRANSMISSION CORPORATION OF UTTARAKHAND LIMITED	S S YADAV HARSHIT SANWAL SANJEEV SAHAY SUSHMA JUYAL	VINAY KUMAR
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WITH

MCC/1/2023 FOR MISCELLANEOUS APPLICATION
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

62	ARBAP/8/2024	FIRM DHANAULTI CAMPS UTTARAKHAND Versus AASHARAM UNIYAL	ESHWARYA BANGWAL SHASHANK SAUN	NIVESH BAHUGUNA
63	ARBAP/14/2024	MS DOON VALLEY LOGISTICS A PROPRIETORSHIP CONCERN Versus MS LOHAAR ENGINEERING AND CONSTRUCTIONS PVT LTD	DIVYA JAIN SHWETA JAIN	
64	ARBAP/15/2024	MS DOON VALLEY DISTILLERIES A PARTNERSHIP FIRM Versus MS D D BIO INFOTECH	DIVYA JAIN SHWETA JAIN	
65	ARBAP/18/2024	UPASNA TIKU Versus CORBETT MAPLE BUILDCON AND OTHERS	KARTIK SANDAL RAVEENA DEWAN GAURAV KANDPAL	

WITH
IA/1/2024 FOR EXEMPTION APPLICATION

66	ARBAP/25/2024	POLLUCON TECHNOLOGIES LIMITED Versus UTTARAKHAND PEYJAL SANSADHAN VIKAS EVAM NIRMAN NIGAM DEHRADUN AND OTHERS	SUDHA TAMTA VINAY KUMAR	S S CHAUHAN
67	ARBAP/27/2024	SARVJEET ENTERPRISES ENGINEERS Versus UNION OF INDIA AND OTHERS	DEVANSH KAUSHIK	SAURAV ADHIKARI (CENTRAL GOVT. S.C.) DEPUTY S.G.

WITH
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

68	ARBAP/28/2024	SARASWATI DYNAMICS PVT. LTD. Versus OPTO ELCTRONICS FACTORY	ADITYA PRATAP SINGH	PANKAJ SEMWAL VINAY SHUKLA
69	ARBAP/36/2024	MS A V ASSOCIATES Versus U P RAJKIYA NIRMAN NIGAM LTD AND ANOTHER	SHASHANK PANDEY AKSHAY PRADHAN ADITYA BARTHWAL	ANIL KUMAR JOSHI
70	ARBAP/39/2024	CHAMOLI ASSOCIATES Versus POWER TRANSMISSION CORPORATION OF UTTARAKHAND AND ANOTHER	YASH BISHT VIKAS BAHUGUNA	VINAY KUMAR

71	ARBAP/43/2024	MS SAB INDUSTRIES LTD Versus STATE INFRASTRUCTURE AND INDUSTRIAL DEVELOPMENT CORPORATION OF UTTARAKHAND LTD	ADITYA SINGH	VIPUL SHARMA
72	ARBAP/44/2024	MS SAB INDUSTRIES LTD Versus STATE INFRASTRUCTURE AND INDUSTRIAL DEVELOPMENT CORPORATION OF UTTARAKHAND LTD	ADITYA SINGH	VIPUL SHARMA

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

73	MCC/16294/2023 FOR RESTORATION APPLICATION IA/16295/2023 FOR DELAY CONDONATION APPLICATION IA/16296/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN WPMS/2311/2012	JAGMOHAN Versus STATE OF UTTARAKHAND THROUGH COLLECTOR AND ANOTHER	RAMAN KUMAR SHAH RAVI BABULKAR VINOD NAUTIYAL APOORV NAUTIYAL	C.S.C.
74	IA/13/2023 FOR MISCELLANEOUS APPLICATION IA/14/2023 FOR OBJECTION IA/16/2023 FOR MISCELLANEOUS APPLICATION IA/17/2024 FOR URGENCY APPLICATION IN C482/278/2021	SUKHVINDER KAUR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS BAHUGUNA	GURBANI SINGH G.A.
75	IA/1/2024 FOR URGENCY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN C482/1755/2021	DINESH MOHAN CHUGH AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	RAMJI SHRIVASTAVA ASHISH AGARWAL	NANDAN ARYA MANISHA BHANDARI PREM KAUSHAL MAHESH CHANDRA G.A.
CONNECTED WITH				
75(1)	IA/2477/2021 FOR STAY VACATION APPLICATION IA/2481/2024 FOR URGENCY APPLICATION IN C482/102/2020	SATISH REDDY Versus STATE OF UTTARAKHAND AND ANOTHER	MILIND RAJ S R S GILL	NANDAN ARYA PREM KAUSHAL MAHESH CHANDRA G.A.

*** FOR FINAL HEARING (AFTER FRESH) ***

76	ARBAP/20/2023	PATANJALI AYURVED LIMITED HAVING ITS REGISTERED OFFICE Versus M/S AKASHYOG HEALTH PRODUCTS PVT LTD AND OTHERS	SANPREET SINGH AJMANI, BHAVYA PRATAP SINGH, SONAM GUPTA, SHOBHIT JAIN,	MANOJ JOSHI RAJENDRA BENIWAL
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*** FOR ORDERS ***

77	C24/63/2023	KAVITA ARYA Versus RAJENDRA PRASHAD TAMTA	AKHIL KUMAR SAH AYUSH AGRAWAL	
WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION				
78	C447/4/2024	HARISH SINGH NEGI Versus THEODERA SINGH NEGI AND ANOTHER	DEPTI KHULBE B S KORANGA	SWALEHA HUSAIN
CONNECTED WITH				
78(1)	C24/86/2023	THEODERA SINGH NEGI Versus HARISH NEGI	SHOBHA MEHRA R C TAMTA	
79	C24/19/2024	DEEPTI AGARWAL Versus VASUNEET GOYAL	DISHA VASHISTH K R GAZI	VAIBHAV SINGH CHAUHAN (FOR CAVEATOR)
80	C24/43/2024	UJITA RAWAT Versus SHRI MITHUN VEDI	R B KALA	PIYUSH GARG
WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT				

*** ORDERS ON APPLICATIONS ***

81	CLMA/14920/2019 FOR INTERIM RELIEF APPLICATION IN WPMS/3379/2019	SANJEEV PAL ARORA Versus STATE OF UTTARAKHAND THROUGH COLLECTOR AND OTHERS	GOPAL K VERMA KAILASH CHANDRA	ANJALI BHARGAVA VIVEK PATHAK SUNIL CHANDRA RAJENDRA TAMTA C.S.C.
CONNECTED WITH				
81(1)	CLMA/6121/2019 FOR STAY VACATION APPLICATION IA/16967/2023 FOR MISCELLANEOUS APPLICATION IA/16970/2024 FOR RECALL APPLICATION IN WPMS/3291/2017	NIKHIL PANT AND OTHERS Versus STATE OF UTTARAKHAND	VIVEK PATHAK IMRAN ALI KHAN	AMISH TEWARI MAHAVIR SINGH TYAGI

THROUGH COLLECTOR AND
OTHERS

GOPAL K VERMA
MANAV SHARMA
MOHD AZIM
SUNIL CHANDRA
SUDHIR KUMAR
C.S.C.
GOPAL KRISHAN
RAJENDRA
TAMTA
IMRAN ALI
KHAN
KIRTI SHARMA
AGARWAL
ANANT
AGARWAL

CONNECTED WITH

- 81(2) CLMA/14919/2019 FOR INTERIM RELIEF APPLICATION
IN
WPMS/3380/2019 KAMINI JAIN AND ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS
SUDHIR KUMAR
ANANT
AGARWAL
ANJALI
BHARGAVA
SUNIL CHANDRA
RAJENDRA
TAMTA
C.S.C.
- 82 MCC/3741/2024 FOR RESTORATION APPLICATION
IN
C482/635/2020 CHANDRABHAN ALIAS BHAGAT JI
AND OTHERS
Versus
STATE OF UTTARAKHAND AND
ANOTHER
XITIJ KAUSHIK
V K KAPARUWAN
NEERAJ GARG
G.A.
- 83 IA/4/2023 FOR MONEY WITHDRAWAL APPLICATION
IA/5/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IA/6/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/7/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN
WPMS/1524/2022 MANAGING DIRECTOR GARHWAL
MANDAL VIKAS NIGAM LIMITED
Versus
CONTROLLING AUTHORITY
PAYMENT OF GRATUNITY ACT
AND ANOTHER
SANDEEP
KOTHARI
PARIKSHIT SAINI
C.S.C.
- 84 IA/1/2023 FOR STAY APPLICATION
IA/12/2024 FOR URGENCY APPLICATION
IA/13/2024 FOR URGENCY APPLICATION
IN
WPMS/836/2023 SMT SHABANA
Versus
MEHMOOD HASAN AND OTHERS
KSHITIJ SAH
P S BISHT
SIDDHARTHA
SINGH
SANDEEP
KOTHARI
PRASANNA
KARNATAK
P C PETSHALI
J C KARNATAK
SANJAY KUMAR

- 85 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/1521/2023 BABURAM ANSHU KUMAR NAGESH
Versus AGGARWAL
DEPUTY DIRECTOR C.S.C.
CONSOLIDATION AND OTHERS
- 86 IA/1/2023 FOR STAY APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPMS/3311/2023 MALKEET SINGH DEEP PRAKASH C.S.C.
Versus BHATT
STATE OF UTTARAKHAND AND
OTHERS
- 87 IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/13/2024 EXECUTIVE ENGINEER TAPAN SINGH M K CHAND
ELECTRICITY DISTRIBUTION B M PINGAL
DIVISION
Versus
MS DEHRADUN PREMIER
MOTORS
- 88 MCC/1/2024 FOR RECALL APPLICATION
IN
CLCON/87/2024 TARA DEVI HEMANT SINGH BHUPENDRA
Versus MAHRA SINGH BISHT
RAHUL ANAND KETAN JOSHI
- 89 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/418/2024 EXECUTIVE ENGINEER , PIYUSH GARG B M PINGAL
ELECTRICITY DISTRIBUTION NAITIK BHATT (FOR CAVEATOR)
DIVISION , UPCL
Versus
M/S GLOBAL MULTI SPECIALITY
HOSPITAL
- 90 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION
IA/3/2024 FOR IMPLEADMENT APPLICATION
IA/4/2024 FOR URGENCY APPLICATION
IN
WPMS/1859/2024 RESIZONE BUILDWELL PVT LTD BHUPESH SAGAR KOTHARI
Versus KANDPAL C.S.C.
SACHIN JUYAL AND OTHERS

NOTE : CASE IS DEFECTIVE.

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

- 91 IA/1/2021 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO
IN
AO/68/2021 ANITA DEVI AND OTHERS ANANT DHAKA LALIT BELWAL
Versus ABHILASH
NATIONAL INSURANCE COMPANY NAINWAL
LTD.

*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***

92 IA/2/2023 FOR MISCELLANEOUS APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2024 FOR DELAY CONDONATION APPLICATION
IA/5/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/6/2024 FOR DELAY CONDONATION APPLICATION
IA/7/2024 FOR SUBSTITUTION APPLICATION
IN
WPMS/959/2023 MOHD IRFAN AND ANOTHER NAGESH ARVIND KUMAR
Versus AGGARWAL SHARMA
SAHID AND OTHERS

*** ORDER MATTERS ***

93 WPMS/2665/2022 NAVJYOTI EDUCATION SOCIETY KANTI RAM M C PANT (FOR
AND OTHERS I P KOHLI CAVEATOR)
Versus
SANJAY GUPTA AND OTHERS

CONNECTED WITH

93(1) WPMS/2599/2022 SANJAY GUPTA M C PANT INDER PAL
Versus KOHLI
APPELLATE AUTHORITY KANTI RAM
EDUCATION TRIBUNAL AND
DISTRICT JUDGE HARIDWAR AND
OTHERS

WITH

IA/1/2022 FOR INTERIM RELIEF APPLICATION

*** ADMISSION MATTERS ***

94 WPMS/2048/2015 PRADEEP KUMAR GUPTA DHARMENDRA
Versus BARTHWAL
SRI SUSHIL KUMAR AND OTHERS

CONNECTED WITH

94(1) WPMS/2049/2015 PRADEEP KUMAR GUPTA DHARMENDRA
Versus BARTHWAL
SRI PREM AGARWAL AND OTHERS MOHD. MATLUB
MANOKAM
NAUTIYAL

95 WPSS/1274/2016 MAMTA NEGI NAVNISH NEGI NIRANJAN
Versus BHATT
SECRETARY DEPARTMENT OF C.S.C.
EDUCATION AND OTHERS

WITH

CLMA/7675/2016 FOR STAY VACATION APPLICATION

CLMA/9549/2016 FOR STAY VACATION APPLICATION

CONNECTED WITH

95(1) WPSS/1268/2016 SATYENDRA SINGH JITENDRA NIRANJAN
Versus CHAUDHARY BHATT
THE STATE OF UTTARAKHAND C.S.C.
THROUGH SECRETARY, AND B.P.S.MER
OTHERS

WITH

IA/3696/2016 FOR MISCELLANEOUS APPLICATION

CLMA/7679/2016 FOR STAY VACATION APPLICATION
CLMA/7947/2016 FOR STAY VACATION APPLICATION
IA/7948/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

95(2) WPSS/1269/2016 VIKARAMLAL NAVNISH NEGI NIRANJAN
Versus BHATT
SECRETARY DEPARTMENT OF C.S.C.
EDUCATION AND OTHERS B.P.S.MER

WITH

IA/3694/2016 FOR MISCELLANEOUS APPLICATION
CLMA/7685/2016 FOR STAY VACATION APPLICATION
CLMA/7945/2016 FOR STAY VACATION APPLICATION

CONNECTED WITH

95(3) WPSS/1319/2016 RAJNI NEGI NAVNISH NEGI NIRANJAN
Versus T.S. PHARTIYAL BHATT
SECRETARY DEPARTMENT OF C.S.C.
EDUCATION AND OTHERS B.P.S.MER
B P S MER

WITH

IA/3695/2016 FOR MISCELLANEOUS APPLICATION
CLMA/7683/2016 FOR STAY VACATION APPLICATION
CLMA/7946/2016 FOR STAY VACATION APPLICATION

96 CLCON/304/2018 BHUPAL SINGH SAHI AND RAJEEV SHARMA ANIL ANTHWAL
OTHERS C S RAWAT
Versus C.S.C.
D SANTHIL PANDIYAN AND
ANOTHER

CONNECTED WITH

96(1) CLCON/305/2018 KIRAN CHANDRA JOSHI AND RAJEEV SHARMA ANIL ANTHWAL
OTHERS C S RAWAT
Versus C.S.C.
D SANTHIL PANDIYAN AND
ANOTHER

97 CLCON/555/2018 KESHAR SINGH RAWAT SANDEEP N S PUNDIR
Versus KOTHARI SHIVANGI
GAURI SHANKAR RAJENDRA GANGWAR
SINGH NEGI
RANGOLI
PUROHIT
ABHILASH
NAINWAL
M S BHANDARI

98 CLCON/199/2019 SANJAY SINGH CHAUHAN VIVEK PATHAK LALIT SHARMA
Versus IMRAN ALI RAHUL CONSUL
NITESH JHA AND OTHERS KHAN VINAY GARG
C.S.C.

99 CLCON/643/2019 SANJAY SINGH RAJENDRA ARYA C.S.C.
Versus H S RAWAL

100 WPMS/1821/2020 M/S HIMALAYA STONE PIYUSH GARG C.S.C.
INDUSTRIES

Versus
THE STATE OF UTTARAKHAND
AND OTHERS

CONNECTED WITH

100(1) WPMS/1239/2020 LSC INFRATECH LTD. PIYUSH GARG C.S.C.

Versus
THE STATE OF UTTARAKHAND
AND OTHERS

CONNECTED WITH

100(2) WPMS/24/2021 RAJ LAKSHMI BUILDCON LIMITED JITENDRA C.S.C.

Versus
STATE OF UTTARAKHAND AND
OTHERS

CHAUDHARY

CONNECTED WITH

100(3) WPMS/96/2021 M/S HARIHAR STONE CRUSHER MILIND RAJ C.S.C.

PVT. LTD.
Versus
STATE OF UTTARAKHAND AND
OTHERS

SANDEEP
KOTHARI

101 WPMS/1807/2021 M/S PATANJALI AYURVED LTD. PRIYADARSHI SHOBHIT
Versus MANISH SAHARIA
UNION OF INDIA AND OTHERS ANJALI J AZMEEN
MANISH DEPUTY S.G.
MOHINDER
BISHT

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION

102 WPMS/2776/2022 RANJEET SINGH NALIN SAUN LOKENDRA
Versus DOBHAL
JAGMINDER SINGH DEVANG
DOBHAL

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

103 ARBAP/92/2023 DIVYA YOG MANDIR TRUST ASHUTOSH LALIT BELWAL
Versus THAKRAL BHAVYA
M/S KONARK TRADERS HAVING SHARMA
ITS REGISTERED OFFICE AND ABHILASHA
OTHERS BELWAL
ASHISH BELWAL

WITH

IA/1/2024 FOR INTERLOCUTORY APPLICATION WITH COUNTER AFFIDAVIT

104 WPMS/330/2023 PICHORA DEVELOPERS PVT LTD. SANPREET PRABHAKAR
AND ANOTHER SINGH AJMANI NARAYAN
Versus BPS RAUTELA P K BHARDWAJ
NIDHI SINGH S BHUPENDRA
SINGH

WITH

IA/2/2023 FOR INTERIM RELIEF APPLICATION

IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH RESPONSE AFFIDAVIT

CONNECTED WITH

104(1)	WPMS/331/2023	PICHORA DEVELOPERS PVT LTD. AND ANOTHER Versus SWATI SINGH	SANPREET SINGH AJMANI BPS RAUTELA S BHUPENDRA SINGH	PRABHAKAR NARAYAN P K BHARDWAJ
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WITH
IA/2/2023 FOR INTERIM RELIEF APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH RESPONSE AFFIDAVIT

105	WPMS/58/2024	OMBEER Versus STATE OF UTTARAKHAND	HIMANSHU PAL	C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

106	WPMS/784/2024	GUDDI DEVI AND ANOTHER Versus MUNNI BALUNI	SIDDHARTH SINGH NEGI B.S. NEGI	ANKURIT RAJ DAVID (FOR CAVEATOR)
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WITH
IA/1/2024 FOR STAY APPLICATION

107	WPMS/1557/2024	SUNITA SAH AND OTHERS Versus ANUP SINGH SAHI	NARENDRA SINGH PANKAJ SINGH CHAUHAN	TARUN PRAKASH SINGH TAKULI USHA KHETWAL SHARAT CHANDRA SAH JAYANT SAH
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NOTE : CASE IS DEFECTIVE.

108	WPMS/2415/2024	DEPUTY GENERAL MANAGER WORKER AND ANOTHER Versus PRESIDING OFFICER LABOUR COURT DEHRADUN AND ANOTHER	PRIYANSHU GAIROLA	
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*** FOR FINAL HEARING ***

109	WPSS/1168/2015	RAJENDRA PRASAD BAMRARA Versus STATE OF UTTARAKHAND THROUGH ITS SECRETARY, AND OTHERS	ASHISH JOSHI	C.S.C. NAVNISH NEGI
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WITH
CLMA/11560/2015 FOR STAY VACATION APPLICATION
NOTE : CONNECTED WPSB/18030/1986 IS DECIDED.

CONNECTED WITH

109(1)	WPSB/18030/1986	RAJENDRA PRASAD BAMRADA Versus D.I.O.S. AND ORS	S.C. MAMGAIN	C.S.C
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110	WPMS/2696/2017	RAGHUNANDAN AND ANOTHER Versus LATE SOMPRAKASH AND OTHERS	ADITYA SINGH PARESH SHREENATH SHARMA PRAGYANAND	P. S. BISHT SIDDHARTHA SINGH
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111 AO/359/2019 STATE OF UTTARAKHAND AND TIWARI
OTHERS C.S.C. P S BISHT
Versus C.S.C. SIDDHARTHA
M/S HILWAYS ENGINEERING SINGH
COMPANY
WITH
CLMA/11790/2019 FOR STAY APPLICATION

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Causelists generated for Bench ID- 1033 and causlist ID- (1001) 06/11/2024 06:21:57 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 02

FRIDAY, NOVEMBER 08, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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*** FRESH CASES FOR ADMISSION ***

1	ABA/1100/2024	MUNEER ALAM Versus STATE OF UTTARAKHAND	ADITYA PRATAP SINGH	G.A.
2	ABA/1103/2024	BHADRA ALIAS MUNTAAJ Versus STATE OF UTTARAKHAND	RAJVEER SINGH	G.A.
3	ABA/1104/2024	ASGAR AND OTHERS Versus STATE OF UTTARAKHAND	ANUJ SINGH KUNJWAL MOHIT KUMAR KASHYAP SHOBHA MEHRA	G.A.
4	ABA/1105/2024	RAFIQ AHMAD Versus STATE OF UTTARAKHAND	TAPAN SINGH NIKHIL KUSHWAHA AVNEESH KUMAR	G.A.
5	ABA/1107/2024	TAJINDER SINGH BAJWA AND ANOTHER Versus STATE OF UTTARAKHAND	LALIT SHARMA SAMEEKSHA NEGI	G.A.
6	BA1/2074/2024	SHADAB MOHD Versus STATE OF UTTARAKHAND	AKSHAY PRADHAN VISHAL KUMAR NAUTIYAL SHALINI THAKRAL	G.A.
7	BA1/2096/2024	BHAWANA THAPA Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI	G.A.
8	BA1/2097/2024	SHAHJAN Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
9	BA1/2098/2024	NADEEM Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.

10	BA1/2099/2024	TAHIR Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
11	BA1/2100/2024	LILADHAR Versus STATE OF UTTARAKHAND	SHARIQ KHURSHID	G.A.
12	BA1/2102/2024	UDAY SINGH RATHORE Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S R S GILL	G.A.
13	BA1/2103/2024	SHARAFAT Versus STATE OF UTTARAKHAND	ANUJ SINGH KUNJWAL SHOBHA MEHRA MOHIT KUMAR KASHYAP	G.A.
14	BA1/2105/2024	LUQMAN Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
15	BA1/2106/2024	PRADEEP VISHWAS Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
16	BA1/2107/2024	SHAHZAD Versus STATE OF UTTARAKHAND	SHUBHR RASTOGI	G.A.
17	BA1/2108/2024	AFSAR ALI ALIAS JONTI Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI	G.A.
18	BA1/2109/2024	OM PRAKASH Versus STATE OF UTTARAKHAND	C S JOSHI GAURAV KUMAR ASHISH DANI LALIT SINGH SAMMAL GOVIND SINGH LATWAL	G.A.

*** TIME BARRED (FRESH CASES) ***

19	CRLR/789/2024	MOHD. YAKOOV Versus STATE OF UTTARAKHAND AND OTHERS	RAVINDRA S RAWAT	G.A.
		WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION		
20	CRLR/790/2024	POOJA BISHT Versus STATE OF UTTARAKHAND AND ANOTHER	DEVANG DOBHAL SWETA BADOLA DOBHAL	G.A.
		WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION		

*** FRESH CASES AS DEFECTIVE ***

21 CRLR/370/2024 DARVAN SINGH MUKESH KUMAR G.A.
Versus KAPARUWAN
STATE OF UTTARAKHAND AND
ANOTHER
WITH
IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE
IA/2/2024 FOR EXEMPTION APPLICATION

*** JUST AFTER FRESH MATTERS ***

22 BA1/20/2024 HAIDER ALIAS LANGDA KAMLESH G.A.
Versus BUDHLAKOTI,
STATE OF UTTARAKHAND VINOD SHARMA
WITH
IA/5/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY AFFIDAVIT
CONNECTED WITH

22(1) BA1/146/2024 DEEPAK SINGH NALIN SAUN G.A.
Versus SHASHANK
STATE OF UTTARAKHAND SAUN
WITH
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

*** ORDERS ON APPLICATIONS ***

23 IA/1/2024 FOR CORRECTION APPLICATION
IN
C528/638/2024 MOHD. RIZWAN AND OTHERS LALIT SHARMA G.A.
Versus SURAIYA NAAZ
STATE OF UTTARAKHAND AND
ANOTHER

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

24 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
CRLR/603/2024 MOHD AJMAEEN SHARANG
Versus DHULIA
SHAMA PARVEEN VISHWAST
KANDPAL
AKSHAY JOSHI

*** ORDER MATTERS ***

25 AO/62/2020 RELIANCE GENERAL INSURANCE SARVESH BHAGWAT
COMPANY LTD. AGARWAL MEHRA
Versus BHARAT TEWARI
SMT. GOHAR BANO AND OTHERS PULAK
AGARWAL
26 ABA/771/2023 PRASHANT SHARMA LALIT SHARMA G.A.
Versus NAVEEN SINGH
STATE OF UTTARAKHAND BISHT
WITH
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
CONNECTED WITH

26(1)	ABA/894/2023	PANKAJ SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	HARSHPAL SEKHON	G.A.
27	BA1/1961/2023	VINAY VERMA ALIAS BANTU Versus STATE OF UTTARAKHAND	AISHWARYA THAPLIYAL, DHE ERAJ JOSHI, ABHISHE K VERMA,	S.R.S.GILL, MILIND RAJ, KUNDAN SINGH (FOR COMPLAINANT) G.A.
28	BA1/2676/2023	VIJAY VISHWAS ALIAS BIRJU Versus STATE OF UTTARAKHAND	PIYUSH SHRIVASTAV, VIKAS ANAND,	G.A.
29	CRLR/278/2024	SAURABH PANDEY Versus STATE OF UTTARAKHAND AND ANOTHER	RAJAT KOLIYA MANISHA NIPUSHMOLA JOSHI CHETNA LATWAL	SHAILABH PANDEY, DEVESH PANDE G.A.

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/3/2024 FOR URGENCY APPLICATION

30	ABA/465/2024	DHARMENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN SANWAL KARTHIK JAYASHANKAR	G.A.
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NOTE : CONNECTED BA1/466/2024, BA1/467/2024 AND BA1/468/2024 ARE DECIDED.

CONNECTED WITH

30(1)	BA1/466/2024	KARAM CHANDRA ALIAS KAMLESH CHAND Versus STATE OF UTTARAKHAND	DEEP PRAKASH BHATT SHAILESH DHYANI	G.A.
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CONNECTED WITH

30(2)	BA1/467/2024	ARADHANA SHARMA Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
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CONNECTED WITH

30(3)	BA1/468/2024	BARKAT ALI Versus STATE OF UTTARAKHAND	B S KORANGA	G.A.
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31	ABA/866/2024	AMRISH ALI AND OTHERS Versus STATE OF UTTARAKHAND	GAURAV SINGH	AKSHAY PRADHAN, VISHAL KUMAR NAUTIYAL, SHALINITHAKRA L (FOR INFORMANT) G.A.
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32	ABA/893/2024	RAJEEV KUMAR SINGH ALIAS PULLU SINGH ALIAS SARDAR Versus STATE OF UTTARAKHAND	BHARAT CHAUDHARY	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH			
32(1)	BA1/1677/2024	SHASHANK SINGH Versus STATE OF UTTARAKHAND	BHARAT CHAUDHARY	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
33	ABA/933/2024	RAM AVTAR GOYAL AND ANOTHER Versus STATE OF UTTARAKHAND	YASH BISHT VIKAS BAHUGUNA	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION			
34	ABA/1051/2024	DIVYANSH GOSWAMI Versus STATE OF UTTARAKHAND	VAIBHAV SINGH CHAUHAN BILAL AHMED	G.A.
35	BA1/1356/2024	SAHZAD Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
36	BA1/1377/2024	RAHUL DHIMAN Versus STATE OF UTTARAKHAND	LALIT SHARMA BHARAT SINGH JASMEET KAUR	PRANAV SINGH (FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2024 FOR URGENCY APPLICATION			
37	BA1/1378/2024	ABHISHEK KUMAR Versus STATE OF UTTARAKHAND	POORAN SINGH RAWAT BABITA JALAL	G.A.
	WITH IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
38	BA1/1431/2024	PREM KUMAR Versus STATE OF UTTARAKHAND	VIKAS ANAND GYANMATI KUSHWAHA	G.A.
39	BA1/1432/2024	SUKHVINDAR SINGH Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON BASANT SINGH	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2024 FOR URGENCY APPLICATION			
40	BA1/1705/2024	PRAVEEN BALMIKI Versus STATE OF UTTARAKHAND	GAURAV SINGH GAURAV VERMA	G.A.

41 BA1/1710/2024 PRAVEEN BALMIKI GAURAV SINGH G.A.
Versus GAURAV VERMA
STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

42 BA1/1843/2024 JEETU KUMAR SHRUTI JOSHI G.A.
Versus
STATE OF UTTARAKHAND

43 BA1/1844/2024 MOHD. DANISH ALIAS PIANDARI VIKAS SINGH G.A.
Versus YADAV
STATE OF UTTARAKHAND KARAN SINGH
DUGTAL

44 BA1/1912/2024 SADDAM VIKAS ANAND G.A.
Versus GYAN MATI
STATE OF UTTARAKHAND KUSHWAHA
PIYUSH
SHRIVASTAV

*** ADMISSION MATTERS ***

45 WPMS/173/2017 G.G FRUIT FACTORY PRATIROOP ASHISH JOSHI
Versus PANDEY C.S.C.
STATE OF UTTARAKHAND AND SHAKTI SINGH
OTHERS K V SHAH
GAURAV KUMAR
MEDHA PANDE
APOORV
CHAUHAN

46 AO/240/2020 COMMANDANT 40TH BATTALION C.S.C. ADITYA SINGH
PAC
Versus
SITA RAM AND ANOTHER

NOTE : CONNECTED CLR/73/2020 IS DECIDED.

CONNECTED WITH

46(1) CLR/73/2020 RAO MASHROOR KHAN P. S. BISHT ADITYA SINGH
Versus SIDDHARTHA C.S.C.
SITA RAM AND OTHERS SINGH RAJENDRA NEGI

47 CRLR/13/2023 HEMA MEHRA GIRISH GANESH
Versus CHANDRA KANDPAL
STATE OF UTTARAKHAND LAKHCHAURA G.A.
THROUGH SECRETARY HOME, DUSHYANT
UTTARAKHAND DEHRADUN AND MAINALI
ANOTHER

CONNECTED WITH

47(1) C482/2371/2023 PURAN SINGH PANKAJ MIGLANI DUSHYANT
Versus LALIT MIGLANI MAINALI, GIRISH
HEMA MEHRA AAKIB AHMED CHANDRA
LAKHCHAURA

WITH

IA/2/2024 FOR RECALL APPLICATION

48 CRLR/626/2024 AKSHT JOSHI SAGAR KOTHARI

Versus
PRATIBHA JOSHI AND ANOTHER

SUNAYNA KOHLI
KOTHARI

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/3/2024 FOR URGENCY APPLICATION

49 CRLR/633/2024 DHARMENDRA SIGH PAWAN SANWAL G.A.
Versus KARTHIK
STATE OF UTTARAKHAND JAYASHANKAR

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

50 CRLR/652/2024 TEJAVAHADUR SINGH ALIAS TEJ HARSHPAL G.A.
BAHADUR SEKHON
Versus
STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR STAY APPLICATION

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Causelists generated for Bench ID- 1057 and causlist ID- (1001) 06/11/2024 05:50:36 pm(107)